Cases Listed for Mediation on 04.11.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/9/ 2026	WP(C) No. 325 of 2025	Glenson A. Sangma -Vs- The Garo Hills Autonomous District Council And Ors	Ms. G. Ch. Marak	Mr. S. Dey	Smti. Nathe M. Momin, Chief Judicial Magistrate, Nongpoh	3:00 PM	Video Conferencing	Video Conference Room

Cases Listed for Mediation on 06.11.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/7/ 2026	WP(C) No. 311 of 2026	Kinderson Sangma -Vs- The State Of Meghalaya And Ors	Mr. S. Khyriem	Mr. J. N. Rynjah	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	11:00 PM	Physical	Video Conference Room